No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During June-2023					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	557.29	29	1524.06	26	776.22	7
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	1030.17	11	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	3059.85	11	-	-	-	-
6	Goa	31.15	1	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	196.25	6	468.57	2	-	-
9	Himachal Pradesh	-	-	396.01	4	325.33	1
10	Jammu & Kashmir UT	-	-	820.76	28	234.64	12
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	148.96	21	967.44	21	104.90	2
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	172.31	26	74.59	7
17	Meghalaya	141.49	10	165.47	10	-	-
18	Mizoram	-	-	144.77	14	45.96	8
19	Nagaland	-	-	228.35	5	8.96	3
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1952.57	27	105.72	4	-	-
23	Rajasthan	3017.34	27	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	832.63	30	1254.36	26	1101.47	9
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	402.04	11	309.67	11	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

RBI Bulletin August 2023

^{2.} WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

^{3.} OD is advanced to State Governments beyond their WMA limits.

^{4.} Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

^{5. - :} Nil.